- (b) the mechanism in place for disposal of garbage by Railways;
- (c) whether any specific guidelines have been issued for disposal of garbage for parties outsourced under On-Board Housekeeping Services (OBHS) and Clean Train Station (CTS) scheme;
- (d) whether segregation of garbage generated in trains and at railway stations is made into bio-degradable and non-biodegradable and how the garbage generated is finally disposed off by Railways; and
 - (e) the steps taken by Government towards the mission of Swachh Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) No such assessment regarding quantum of garbage generated by Railways each day is made.

- (b) Disposal of garbage is done by handing over the garbage to Municipal Authorities, through incineration, dumping in identified landfill sites and composting pit etc. Similarly, hazardous waste is also disposed off as per extant statutory guidelines.
 - (c) Yes, Sir.
- (d) Detailed instructions regarding waste management have been issued to zonal railways for prompt disposal of waste arising out of catering services at stations and in trains in order to maintain hygiene and cleanliness at all catering units. In order to segregate the garbage, the refuse bins (with three colours) so nominated are prominently painted in Green (for Bio-degradable waste), White (for recyclable waste) and Black (all other waste *i.e.* other than bio-degradable waste and recyclable waste) of sufficient size to ensure all collections.
- (e) Under the "Swachh Rail Swachh Bharat Mission", regular events on cleanliness are planned to be organized at railway premises. The focus of Indian Railways is to ensure clean and hygienic toilets, maintenance of cleanliness at stations, trains etc., tree plantation, removal of encroachments, improving drainage, public awareness campaign and periodic monitoring of the mission.

Bringing all railway crimes within the ambit of RPF

1895.SHRI RAVI PRAKASH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a need to abolish the current three-tier security system for railway operations;

- (b) if so, whether the Ministry has proposed to bring all railway crimes within the ambit of Railway Protection Force (RPF);
- (c) if so, whether Railways propose amendment in the RPF Act to ensure seamless security and the details thereof;
- (d) whether State Governments have opposed this move, if so, the reasons therefor; and
 - (e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir. To ensure effective and seamless passenger security over Indian Railways, there is a need to replace the prevailing three tier security system of Railway Protection Force (RPF), Government Railway Police (GRP) and District Police with two tier security system of RPF and District Police.

- (b) and (c) A proposal for amendment in the Railway Protection Force (RPF) Act, 1957 has been moved by the Ministry of Railways with the concurrence and approval of the Ministries of Law & Justice and Home Affairs to empower RPF to register and investigate all passenger related criminal offences in passenger area.
- (d) and (e) Comments of States have been solicited on the proposed amendments in the RPF Act. Comments have so far been received from 23 States/Union Territories (UTs). Six States have agreed to the proposal and one UT has not offered any comments. Eight States have preferred not to send the reply whereas sixteen States/UTs have opposed the move to amend the RPF Act. Minister for Railways has requested the Chief Ministers of States to consider the proposal keeping the interest of common passengers in mind and convey their concurrence.

Request for doubling of railway line from Gujarat

1896. SHRI PRAVEEN RASHTRAPAL : Will the Minister of RAILWAYS be pleased to state:

- (a) the number of requests for doubling of railway lines made from Gujarat,
 falling under Western Zone of Railways and the reasons for keeping them pending;
- (b) the number of requests for gauge conversion of railway lines in Western Zone of Gujarat are pending; and